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OA 354/05

25.7.2005

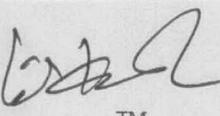
Hon'ble Mr. D.R. Tiwari, AM  
Hon'ble Mr. K.B.S. Rajan, JM

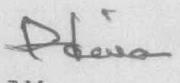
Present:-

- (a) Sri M. Yadav - counsel for the applicant
- (b) Sri P. Srivastava brief holder of Sri S. Chaturvedi counsel for the respondents.

Learned counsel for the applicant submits that he may be permitted to withdraw the present OA with permission to file a fresh OA. He is allowed to do so.

Accordingly the OA is dismissed as withdrawn with liberty to file a fresh OA after following all legal formalities.

  
JM

  
AM

/pc/